

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/39/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 4 others
NAME OF THE RESPONDENT(S) : JASMINE AGRO FORESTY PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) T.K. Bhaskar Abhinav Parthasarathy Keesathi K	Counsel for Respondents 5 & 6		B. Akhman
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2. VISHNU MOHAN

for R2 & R3

V.R.

3. R Shankararayanan
Senior Counsel
for P. Guidhavan
Dominic S David

R1

LA

4. P.H. Arindh Pandian
Senior Counsel.

Counsel for Petitioner

For P. Charan Rangamun

ORDER

Representing counsel for the petitioner present. Counsels for R1 to R6 are present. The counsels prayed for time for making submissions. At their request time is enlarged. Put up on 18.01.2018.

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(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

^{-sd}
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)